

Declaration of Assets and Liabilities

Year - 2024 - 25

50 (Est)

I, Rajeev Ranjan Kumar, son/daughter/wife of Lt. Kripa Narayan,
aged 50 (Approx) years, belonging to Bihar Legislative Assembly Secretariat
service and presently working as Section Officer, Bihar Legislative Assembly, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Bindu Kri Wife	Samriddhi Shaurya (Daughter)	Srijan Shaurya (son)	
(i)	Cash	Rs- 8000/-	Rs- 5000/-	NIL	NIL	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saving A/c Rs- 25,000/-	SBI Saving A/c- Rs- 7,000/- HDFC Bank Rs- 1,40,000/- (Approx)	NIL	NIL	NA
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NA
(iv)	Other financial institutions; NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NA
(v)	Motor Vehicles (details of make, etc.)	Maruti Wagon-R (01)-2022 Two-wheeler one (2012)	Two wheeler (01)- (2017)	NIL	NIL	NA
(vi)	Jewellery (give details of weight and value)	Gold- 18 gm	Gold- 200 gm Silver- 1 kg	Gold- 05 gm	NIL	NA NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

21/11/2024

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	undivided Agriculture Land - 03 Bigha Rs - 4.5 Lac (Approx)	NIL	NIL	NIL	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Residential Land Fateha Patna 12.00 Sq feet 400000/-	Fulwari Patna 1.75 & 1.1 Katha 25,00,000/-	NIL	NIL	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	02 BHK Flat (Joint with wife) Rupashpur Patna - 14 Rs - 40,00,000/- (Purchase by father Capital)	NIL	NIL	NIL	NA
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2025.
(a)	(i) Loans from Banks	HDFC Bank	Rs - 10,79,324/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Loan from co-operative Bank	50,000/-
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Signature

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZGPK 5370G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rajeev Ranjan Kumar

Name of Employee: RAJEEV RANJAN KUMAR

Place: Patna

Designation: Section officer

Date: 14.02.2025

Department: Bihar Legislative Assembly, Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.